

Central Administrative Tribunal
Jaipur Bench, JAIPUR

CP. 03/2010
In OA No.325/2008

This the 26 day of November, 2010

Hon'ble Shri M.L. Chauhan, Member (Judicial)
Hon'ble Shri Anil Kumar, Member (Administrative)

Lallu Lal Yadav S/o Late Shri Chanda Lal ji, aged about 53 years, r/o 28-29, Sanjay Nagar, Kachchi Basti Near D.C.M. Ajmer Road, Jaipur (Rajasthan), Removed from services from the Post of Postman Jaipur, GPO, Jaipur(Rajasthan)

...Applicant

(By Advocate: Shri C.B. Sharma)

VERSUS -

1. Shri Ambesh Upmanyu, Director, Postal Services, Jaipur, Region, Jaipur -302007.

.....Respondent

(By Advocate: Shri Hawa Singh proxy for Sh. V.S.Gurjar)

ORDER (ORAL)

Learned counsel for applicant submits that the order dated 18.11.2009 of the Tribunal has been complied. This fact is not disputed by the respondents.

2. In view of this subsequent development, present Contempt Petition does not survive, which shall stand disposed of.

3. Notices issued to the respondents are hereby discharged.

4. Needless to add that in case the applicant is still aggrieved by the order passed by the respondents he may challenge the same by filing substantive OA.

Anil Kumar
(Anil Kumar)
Member (Administrative)

M.L.Chauhan
(M.L.Chauhan)
Member (Judicial)

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